130

the Seventh Five Year Plan period is 22245 MW.

(b) During the first three years of the Seventh Plan (1985-86 to 1987-88), a capacity of 11828. 75 MW was commissioned.

Setting up of Oil Refinery in Cauvery basin

558. SHRI ALADI ARUNA *alias* V. ARUNACHALAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal for the setting up of an oil reifinery in Cauvery basin; and

(b) if so, what is the cost of the project and by when it is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) No, Sir.

(b) Does not arise.

Participation of private sector in power generation

559. DR. NARREDDY THULASI REDDY:

SHRI MOHD. KHALEELUR RAHMAN:

Will thei Minister of ENERGY be pleased tot state:

(a) whether there is any proposal un der Government's consideration to seek private, sector participation in power ge neration; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) and (b) The policy with regard to the generation and distribution of electricity continues to be regulated by the Industrial Policy Resolution of 1956. IV expansion of the existing privately owned utilities or the establishment of new unit* in the private sector is not precluded under the Resolution. The modalities for facilitating private sector participation in power generation are being worked out.

Proposal for natural gas project in Andhra Pradesh

560. DR. NARREDDY THULASI REDDY: SHRI MOHD. KHALEELUR RAMHAN:

Will the Minister of ENERGY be plea sed to state:

(a) whether there is at. present any proposal to set up power project based on natural gas in Andhra Pradesh; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE. MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) and (b) A proposal in respect of a 3X33 MW Combintd Cycle gas turbine power station at Narsa-pur-Razole, which was received from the Andhra Pradesh State Electricity Board, has been accorded investment approval in Feb., 1988. Another proposal in regard to installation of mobile gas turbine sets of 3X3 MW capacity at Yenuguvani Lanka in Andhra Pradesh, at an estimated cost of Rs. 1440 lakhs, was also received in the Central Electricity Authority from the State Electricity Board and could be techno-economically appraised after the availability of various inputs, including gas. is confirmed, site details have been settled and requisite clearances have been obtained.

Wind power generation units in Andhra Pradesh

561. DR. NARREDDY THULASI SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal to set up Wind power generation units in Andhra Pradesh; and (b) if so, what are the details thereof?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Yes, Sir.

(b) A 550 KW wind farm project of the Department of Non-ConteiUional Energy Sources is under implementation in Tirumala Hills in Chittor district of Andhra Pradesh. Wind monitoring is being carried out in other areas of the State.

Distribution of power generated by NTPC

562. DR. NARREDDY THULASI REDDY: SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of ENERGY be pleased to state the procedure adopted for the distribution of power generated by N. T. P. C. to the various states?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): The following formula is adopted for allocation of power from the pithead thermal power stations of the National Thermal Power Corporation: —

(a) 15 per cent power is kept unallocated, at the disposal of the Centre, to meet the urgent requirements of individual States in the Region, from time to time.

(b) 10 per cent power is allocated to the "Home State" in which the power station is located.

(c) The balance 75 per cent power is distributed amongst the beneficiary States in the Region, including the "Home State", in¹ accordance with the energy consumption by, and tnei Central Plan assistance *to*, the States during the last five years. The needs of the Union Territories are also inet by appropriate allocation.

तेल एवं प्राक्ततिक गैस झायोग में नियोजित डाक्टर

563. श्री सोहन लाल घसियाः श्री राम चन्द्र विकलः क्या पेट्रोलियम और प्राइतिक गैस मंत्री यह बताने की इत्पा करेंगे किः

(क) वर्तमान में तेल और प्राकृतिक गैस आयोग में कार्यरत एम०वी वी०एस डाक्टरों की संख्या कितनी है उनमें से कमणः कितने हरिजन और आदिवासी हैं;

(ख) यदि आरक्षण कोटे की शलौ के अनुरूप हरिजन और प्रादिवासी डाक्टरों की संख्या कम है तो क्या सरकार जाले वित्तीय वर्ष के दौरान इस कमो को पूरा करके उन्हें व्याय प्रदान करने का विचार रखती है; और

(ग) अब तक इस कमी के बने रहने के क्या कारफ हैं?

पेट्रोलियम और प्रा तिक गैस मंत्रालय के राज्य संती (श्री बहस वत्त): (क) तेल एवं प्राइतिक गैस आयोग में इस समय 35 एम-वील्ही एग- डाक्टर कार्य कर रो हैं जिनमें से तीन इन्सूचित जाति तथा दो डाक्टर अन्सूचित जनजाति वर्ग के हैं।

(ख) चालू वित्त वर्ष के औरान तेल एवं प्राक्वतिक गैस ग्राप्नोग इस कमी को पूरा करने का प्रयास करेगी वजते कि इन वर्गों में उचित अर्हता शाल उम्मीद-वार उपलब्ध हो।

(ग) तेल एवं प्राकृतिक गैस आयोग ने आरक्षित रिक्तियों को आगामी वर्षों में अप्रेनीत किया क्योंकि उनके अन्मोदित पैनलपुर्य क्या/ स्वज्य को के कोई उपयुक्त उम्मीदवार उपलब्ध नहीं थे '